

give preference to Scheduled Castes/ Scheduled Tribes under the Village Housing Projects Scheme, Low Income Group Housing Scheme, etc.

3. Under the programme for backward classes in the State Sector, there is a scheme for giving subsidy for construction of houses for Scheduled Castes and Scheduled Tribes.

4. The Reserve Bank of India issued some guidelines to all Scheduled Commercial Banks in June, 1976 for giving loans for housing schemes including rural housing schemes. It was provided that the rate of interest on bank credit for promotion of housing schemes and hostels specifically intended for Scheduled Castes and Scheduled Tribes should not exceed the rate prescribed under Differential Interest Rate Scheme, viz., 4 per cent.

5. HUDCO has introduced a scheme to provide loans to the agencies nominated by State Governments for construction of houses in rural areas. Loans will be available for the construction of low cost houses, the cost not exceeding Rs. 4,000. HUDCO will provide loan to the extent of 50 per cent of the cost of project, the balance being found by the construction agencies from their own sources which can be in the form of allottee's own contribution in cash or kind, subsidy and/ or loan from the State Government.

Option for Alternative Allotment of Plots in Pitampura Residential Scheme, Delhi

9507. SHRI HARI SHANKAR MAHALE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that DDA had vide its letter No. F.1(33)/77-LSB(R) dated April, 1977 asked those persons who had applied in August, 1975 for allotment of plots and were

unsuccessful in the draw of lots to give their option for alternative allotment in Pitampura Residential Scheme;

(b) if so, the total number and names of those persons who gave their option in this regard; and

(c) the time by which they are likely to be allotted plots?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) and (c). The total number of persons who gave their option is 1914. The allotment is likely to be made by July/August, 1978. In view of this, it may not be necessary to know the names.

सरोजिनी नगर नई दिल्ली में टाइप-II के ऐसे बलादियों द्वारा जो अपने मकानों में रह रहे हैं, सरकारी आवास किराये पर देना

9508. श्री हकम चन्द कछवाय : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार सरोजिनी नगर में टाइप-II के ऐसे सरकारी कर्मचारियों द्वारा जो दिल्ली में अपने स्वयं क मकानों में रह रहे हैं, सरकारी क्वार्टर आगे किराये पर देने के बारे में जांच करेगी ;

(ख) क्या सरकार ने इस मामले की पहले ही जांच कर ली है ; और

(ग) सरकार की इस भावी भावी योजना एवं नीति क्या है और सरकार द्वारा भविष्य में ऐसे कर्मचारियों के विषय क्या कार्यवाही करने का विचार है ?